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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


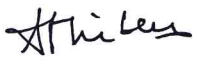
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

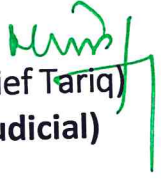
APPLICATION NUMBER :
PETITION NUMBER : TCP/213/2016
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	SRIKANT MOHAN	For the Petitioners	
2.	Athiban Vijay K.Gowtham Kumar	Counsel for R1	
	for Anil Nair	ORDER	

Shri Srikanth Mohan, PCS representing the Petitioner present. Shri Athiban Vijay and Shri K.Gowtham Kumar representing Shri Anil Nair, Counsel for R1 present and prayed time for filing counter. No representation on behalf of R2 to R16. Counsel for petitioner is directed to serve of private notice on the respondents and file proof of service with an affidavit by next date of hearing. Put up on 6/6/2017 at 10.30 A.M.


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K.Anantha Padmanabha Swamy)
Member (Judicial)